

15.07 hrs.

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL*

(Amendment of Section 77, etc.)

SHRI CHITTA BASU (Barasat):
"Sir, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951."

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted.

SHRI CHITTA BASU: Sir, I introduce the Bill.

15.07½ hrs.

CONSTITUTION (AMENDMENT) BILL*

(Insertion of new article 75A, etc.)

SHRI CHITTA BASU (Barasat):
Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted.

SHRI CHITTA BASU: Sir, I introduce the Bill.

15.08 hrs.

CONSTRUCTION WORKERS' PROTECTION AND WELFARE BILL*

SHRI GEORGE FERNANDES (Muzaffarpur): Sir, I beg to move for leave to introduce a Bill to provide for the protection and welfare of construction workers.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the protection and welfare of construction workers".

The motion was adopted.

SHRI GEORGE FERNANDES: Sir, I introduce the Bill.

15.09 hrs.

SPECIAL COURTS (REPEAL) BILL

SHRI K. T. KOSALRAM (Tiruchendur): Sir, I beg to move for leave to withdraw the Bill to repeal the Special Courts Act, 1979.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to withdraw the Bill to repeal the Special Courts Act, 1979."

The motion was adopted.

SHRI K. T. KOSALRAM: Sir, I withdraw the Bill.